

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. IA 2783/2023 IA 2797/2023 In C.P. (IB)/4563(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2023**

NAME OF THE PARTIES: - IA 2783/2023 Peninsula Land Ltd.
V/s
Kailash Shah Resolution Professional Of
Jaatvedas Construction Co. Pvt. Ltd.
IA 2797/2023 Lakhani Realty LLP
V/s
Kailash Shah RP Of Jaatvedas
Construction Co. Pvt. Ltd.
IN THE MATTER OF
Ultratech Cement Ltd
V/s
Jaatvedas Construction Co Pvt Ltd.

**Section: Application under any other provisions- IBC, Sec 66(1), Rule
11 of NCLT, 2016 U/s 9 of (IBC)**

ORDER

IA.No.2783/2023 IA.No.2797/2023: - Adv. Vikram Deshmukh
a/w Adv. Mily Ghoshal appeared for the Applicant in IA.No.2783/2023.
Adv. Jehaan Mehta a/w Adv. Akshay Zantye appeared for the Applicant in
IA.No.2797/2023. Adv. Aniruth Purusothaman appeared for the RP. List
this matter on **21.12.2023**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)